

No.A-32012/04/2020-Admn.IV(LA)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs

Shastri Bhawan, New Delhi.  
Dated:- 29<sup>th</sup> May, 2024

**OFFICE ORDER NO. 91/2024**

In supersession of this Department's Office Order No. 36/2024 (bearing even file number) dated 27.02.2024, the Departmental Promotion Committee to consider the cases of the officers for promotion/confirmation and granting Non-functional Selection Grade in respect of Group 'B' posts belonging to CSS Cadre (Section Officer, Assistant Section Officer) is re-constituted as under :-

(i)	AS / JS&LA [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	Shri Umashankar Thakur, Director Department of Legal Affairs	Member
(iii)	Shri Hans Raj Meena, Deputy Secretary Legislative Department	Member
(iv)	Shri Neeraj Rawat, Deputy Legal Adviser Department of Legal Affairs	Member
(v)	Shri Jyoti Swaroop Asthana, Under Secretary Department of Legal Affairs	Member
(vi)	Ms. Shweta Jaiswal, ALA Department of Legal Affairs	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
3. This issues with the approval of the Law Secretary.

  
(N. Nayak)

Under Secretary to the Govt. of India

Copy to:-

1. PSO to Law Secretary/PSO to AS (ARR)
2. Shri Umashankar Thakur, Director, Department of Legal Affairs.
3. Shri Hans Raj Meena, Deputy Secretary, Legislative Department
4. Shri Neeraj Rawat, Deputy Legal Adviser, Department of Legal Affairs.
5. Shri Jyoti Swaroop Asthana, Under Secretary, Department of Legal Affairs.
6. Ms. Shweta Jaiswal, ALA, Department of Legal Affairs.
7. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.